



# Rajasthan High Court Legal Services Committee

Rajasthan High Court, Jodhpur

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## NOTICE

NATIONAL LOK ADALAT – 09.03.2024

Date: 19.02.2024

It is notified for information to all concerned that as per the guidelines of NALSA & RLSA, First National Lok Adalat of the year 2024 is scheduled to be organized on 09.03.2024 (Second Saturday) at Hon'ble Rajasthan High Court at Jodhpur in which following category of cases will be taken up: -

1. Criminal Appeals/Revisions/Writ petitions related to section 138 N.I. Act/Criminal Misc. Petitions u/s 482 CrPC
2. Cases related to Matrimonial disputes (Except Divorce)/ Maintenance/ Custody/ Domestic Violence etc.
3. Matters related to Criminal Compoundable Cases (Criminal Appeals, Criminal Revision Petitions, Writ Petitions & Criminal Misc. Petitions u/s 482 CrPC)
4. Civil Misc. Appeals related to MAC cases
5. Special Appeals (Writ)
6. Special Appeals (Civil)
7. Civil Revision Petitions
8. Civil Review Petitions
9. Second Appeals
10. Civil Misc. Appeals
11. Civil Misc. Writ Petition (arising out of the order of the subordinate court)
12. Other Civil Misc. Writ Petition (Special focus will be given to petitions older than 05 years)
13. Civil Service Writ Petitions (Matters related to transfer, pension, retiral benefits, recovery, compassionate appointment only)
14. Civil First Appeal (Special focus will be given to appeals older than 05 years)
15. Execution First Appeal
16. Execution Second Appeal
17. Testamentary Cases
18. Other Civil Compoundable Cases
19. Cases related to Revenue disputes

If any party/advocate(s) are interested in placing his/her matter of above-mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case(s) to the office of the undersigned.

By Order,

(Ajeej Khan)  
Secretary,

Rajasthan High Court Legal Services Committee,  
Jodhpur